

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.117/2021

This the 08th day of June, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Kuldip N.Sharma, I.P.S. (Retd.)
Male, Aged about 68 years,
Residing at : 1, Amanvilla Bungalows
Opp. Thaltej Fire Station,
Thaltej – Hebatpur Road,
Ahmedabad 380 059. Applicant

(By Advocate : Shri M.S.Rao)

Versus

State of Gujarat
(Notice to be served through
The Chief Secretary
Govt. of Gujarat
5th Floor, Block No.1,
Gandhinagar – 382 011. Respondents

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

1. On instruction from the applicant, Shir M.S.Rao seeks permission to withdraw this OA. In this regard, he has submitted written note dated 07.06.2021 along with authorization issued by the applicant for withdrawal of the present OA. The same is taken on record.
2. Learned counsel for the applicant submits that he may be allowed to withdraw this OA with liberty to file fresh better OA for redressal of the grievance of the applicant.

3. Considering the aforesaid submissions on behalf of the applicant, permission to withdraw this OA with liberty to file fresh OA, if he so desires, in accordance with the law, is granted.
4. Accordingly, the OA stands disposed of. No order as to costs.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

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